

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Court-wise distribution of Law Officers in Jammu Wing of High Court of Jammu and Kashmir and Ladakh.

Government Order No: 2375 - JK(LD) of 2025.
Dated. 25 -02-2025.

In supersession of all the orders issued on the subject from time to time, the court wise allocation amongst the Law Officers is ordered as under:

S. No.	Name of the Law Officer with designation S/Shri	Bench No.
1.	Sunil Malhotra, Government Advocate	Court No. 1
2.	Adarash Bhagat Government Advocate	Court No. 2
3.	Eishaan Dadhichi, Government Advocate	Court No. 4
4.	Pawan Dev Singh, Deputy Advocate General	Court No. 5
5.	Bhanu Jasrotia Government Advocate	Court No. 12
6.	Vishal Bharti, Deputy Advocate General	Court No. 13
7.	Mohammad Irfan Inqlabi, Government Advocate	Court No. 14

It is further ordered that all the aforesaid Law Officers shall ensure to attend the cases and remain present in the Courts assigned to them.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/153/2021-10

Dated. 25 -02-2025.

Copy to the:

1. All Financial Commissioners (Additional Chief Secretaries).

2. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan.
3. All Principal Secretaries to Government.
4. Director General of Police, J&K.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
7. All Commissioner/Secretaries to Government.
8. Chief Electoral Officer, J&K.
9. Divisional Commissioner Jammu.
10. Registrar General, High Court of Jammu and Kashmir and Ladakh.
11. All concerned Law Officers.
12. Director Information, J&K.
13. Director Archives, Archaeology and Museums, J&K.
14. Director Litigation Jammu.
15. All Officers of the Department of Law, Justice and Parliamentary Affairs.
16. Private Secretary to Chief Secretary for information of the Chief Secretary.
17. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
18. Administrative Officer of the Office of Advocate General, J&K.
19. I/C Website Section, Department of Law, Justice and Parliamentary Affairs
20. Government Order File.
21. Concerned File.


25.02.2025
(Binny Kumar)

Assistant Legal Remembrancer